

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 2094
TO BE ANSWERED ON 01.01.2018

Foreign Students

2094. SHRI CHANDRA PRAKASH JOSHI

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of foreign students granted VISA by the Government during the last three years and the corresponding courses which they had opted for;
- (b) whether the Government has conducted any survey as to determine which of the domestic institutions/universities has witnessed the highest influx of the students from foreign universities and if so, the details thereof;
- (c) if not, the reasons therefor and the possibility of such survey to be conducted in future; and
- (d) whether the Government has initiated any scheme for encouraging the institutes/Universities for enrolling more foreign students in their courses for upgrading the standard of these institutes/universities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT
(DR. SATYA PAL SINGH)

(a): The number of foreign students granted Visa by the Government during the last three years and in 2017 (upto 28.12.2017) is tabulated as under:

Sl. No.	Year	No. of Foreigners Granted	
		Student Visa	Research Visa
1.	2014	32851	1467
2.	2015	37643	1872
3.	2016	37947	2113
4.	2017*	36887	2100

*upto 28.12.2017

(b) & (c): The Association of Indian Universities (AIU) has published an occasional paper 2017/1 "Internationalisation of Higher Education in India – Annual Survey of International Students in India 2014-15" in which the details of foreign students studying in India University-wise, in respect of the member institutions of the Association of Indian Universities, is available. This paper can be accessed at

[http://www.aiu.ac.in/International/AIU_International_Students_2017%20\(2\).pdf](http://www.aiu.ac.in/International/AIU_International_Students_2017%20(2).pdf).

(d): There are 10% supernumerary seats created in IIT and 15% for NITs for foreign students. The NITs admit students through the Direct Admission of Students from Abroad (DASA) scheme. UGC encourages the institutes/Universities for enrolling more foreign students in their courses for upgrading the standard of these institutes/universities, the Central Government and the University Grants Commission (UGC) are taking various measures to improve quality of higher education by way of taking several initiatives so as to automatically attract foreign students to study in India. The UGC undertakes maintenance of standards in teaching, research and quality assurance in Universities, Deemed to be Universities and Colleges through framing and notifying regulations, schemes and disbursing grants to the eligible institutions. The UGC has notified several regulations with a view to sustain and improve the quality of higher education and to undertake academic reforms. The regulations are available at <http://www.ugc.ac.in/page/UGC-Regulations.aspx>. One of the recent and prominent initiatives of Government of India is declaration of Educational Institutions as **Institutions of Eminence (IoE)** to provide world class education to the Indian Students within the country. The Government has approved the Regulatory Architecture in the form of UGC(Declaration of Government Institutions as Institutions of Eminence) Guidelines, 2017 for public Institutions and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for private Institutions for setting up / upgrading of 20 Institutions (10 from public sector & 10 from private sector) as world class teaching and research institutions known as Institutions of Eminence for which applications have been received. While a Government Institution declared as an Institution of Eminence, is free to choose its path to become an institution of global repute, the said guidelines envisage to satisfy one of the parameters viz. 'there should be a reasonably good mix of domestic and foreign students'.
